

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.†3137  
TO BE ANSWERED ON 22.03.2022**

**PROPOSALS REGARDING OLD AGE HOMES**

**†3137. SHRI GANESH SINGH:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any proposals from the States during the year 2021-22 under the schemes regarding old age homes and prohibition and if so, the details thereof;
- (b) the number of proposals out of the said proposals approved along with the number of proposals which are pending, State-wise including Madhya Pradesh; and
- (c) the time by which the said proposals are likely to be approved?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

(a) to (c): Under the Scheme, State Action Plan for Senior Citizens (SAPSrC) a component of Atal Vayo Abhyuday Yojana (AVYAY), there is no provision of releasing funds to State/UT Governments for Senior Citizen Homes.

Under the, National Action Plan of Drug Demand Reduction (NAPDDR), there is no provision of funds to be released to State/UT Govts. under State Action Plan from current financial year 2021-22 onwards.

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